

डा० राम मनोहर लोहिया : एक राय बनी हुई है मुल्क में। टूटने का खतरा बढ़ता चला जा रहा है। आप इस पर ध्यान दीजिये।

अध्यक्ष महोदय : अब आप बैठ जायें।

श्री गो० ना० बीक्षित (इटावा) : मुझे एक शब्द को कहने की इजाजत दीजिये।

अध्यक्ष महोदय : अब नहीं।

श्री गो० ना० बीक्षित : एक बात सिफ कहना चाहता हूँ।

अध्यक्ष महोदय : मैं एलाउ नहीं करता हूँ।

12.25 hrs.

#### PAPERS LAID ON THE TABLE

##### ANNUAL REPORTS OF THE INDIAN STATISTICAL INSTITUTE, CALCUTTA

**The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri):** Sir, I beg to lay on the Table a copy of Annual Report of the Indian Statistical Institute, Calcutta, for the year 1962-63, together with the Balance Sheets as on 31st March, 1960, 31st March, 1961, 31st March, 1962 and 31st March, 1963, and the Audit Reports thereon. [Placed in Library, See No. LT-3804/65].

श्री बागड़ी (हिसार): एक व्यवस्था का प्रश्न है।

अध्यक्ष महोदय : अब मामला खत्म हो गया है।

श्री बागड़ी : आपने व्यवस्था दी है आपने कहा है कि दोनों भाषाओं की छूट दी गई है।

अध्यक्ष महोदय : अब वह खत्म हो चुका है।

श्री बागड़ी : प्रधान मंत्री अंग्रेजी में बोल रहे हैं, इस पर मैं व्यवस्था का प्रश्न उठा रहा हूँ।

अध्यक्ष महोदय : अब आप बैठ जाइये।

##### ANNUAL REPORTS OF HINDUSTAN AIRCRAFT LTD., BANGALORE AND BHARAT ELECTRONICS LTD.

**The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas):** I beg to lay on the Table a copy each of the following Reports under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Annual Report of the Hindustan Aircraft Limited, Bangalore, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-3805/65.]
- (ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3806/65].

##### REGISTRATION OF ELECTORS (SECOND AMENDMENT) RULES, 1964

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):** Sir, I beg to lay on the Table a copy of Electors (Second Amendment) Rules, 1964, published in Notification No. S.O. 4371 dated the 21st December, 1964, under sub-section (3) of section 28 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-3807/65].

##### RESERVE AND AUXILIARY AIR FORCES ACT (AMENDMENT) RULES, 1964

**The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju):** Sir, I beg to lay on the Table a copy of the Reserve and Auxiliary Air Forces Act (Amendment) Rules, 1964, published in Notification No. S.R.O. 404